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CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH
R.A. No. 275 of 2002
original Application No. 3339 of 2001

New Delhi, this the 9th day of December, 2002

HON'BLE MR. KULDIP SINGH, MEMBER(JUDL)

Shri Nirmal Kumar
S/o Shri Dal Chand Sharma
H.No.1/9523, Pratap Pura,
Rohtash Nagar,
Shahdara,
Delhi-110 032.

-APPLICANT

Versus

1. Union of India through
General Manager, Baroda House,
New Delhi-110 001.
2. The Chief Personnel Officer,
Northern Railway, Baroda House,
New Delhi.
3. The Divisional Railway Manager,
Northern Railway, State Entry Road,
New Delhi-110 001. -RESPONDENTS

ORDER BY CIRCULATION

The present RA No. 275 of 2002 has been filed by the respondents for review of the order passed in OA No. 3339/2001 on 17.9.2002.

2. In the RA the review applicants have taken more or less the same grounds to argue the RA, which they had taken while arguing the OA. While delivering the judgment, all the grounds were considered. No fresh error has been pointed out which may call for review of the order. Further, the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22 (3) (f) (i) of the Administrative Tribunals Act.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.


(KULDIP SINGH)
MEMBER(JUDL)

Rakesh